

I.A.S. and I.C.S. Officers associating with Anand Marg

769. SHRI KISHAN LAL SHARMA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that some I.A.S. and I.C.S. officers have been found associating themselves with the Anand Marg; and

(b) if so, what disciplinary action has been taken against them ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI OM MEHTA) : (a) and (b) One such case has come to the notice of the Government and it is under examination.

M/s. B. Dliarani Singh and Company (Pvt.) Limited

770. SHRI SASANKASEKHAR SAN-YAL : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that M/s. B. Dharam Singh and Company (Pvt.) Limited, a registered Motor Financiers firm of 3/B, Asaf Ali Road, Delhi have wound up their business after collecting huge amount of money from public; and

(b) if so, what steps Government have taken or propose to take against the firm ?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN) : (a) The Company though registered in U.P. had its office at Delhi. It had collected huge amount of money from the public by inviting loans at 12% interest per annum. It used to deal *in* the business of hire purchase of motor vehicles etc. Since its affairs were mis-managed, it went into liquidation under the orders of the Allahabad High Court.

(b) A case FIR No. 596 dated 5-10-1967 U/s 406/420 IPC was registered

: at Police Station, Darya Gani, Delhi and investigated by the Special Cell of the Crime Branch of Delhi Police. Two Directors of the Company were arrested. The premises of the company were searched and records seized. The case after investigation is now pending trial in the court of Addl. Chief Metropolitan Magistrate Delhi.

Recognition to Purva Madhyama Examination

771. SHRIMATI AZIZA IMAM: Will the PRIME MINISTER be pleased to state :

(a) whether Government have taken a decision on the recognition of "Pnrva Madhyama" Examination conducted by the Bhartiya Vidya Bhawan, Bombay, as equivalent to High School Examination for the purpose of employment in the Clerical cadre in the Government of India ; and

(b) if not, what are the reasons there for?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS, DEPARTMENT OF PERSONNEL AND ADMINISTRATIVE REFORMS AND DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI OM MEHTA) : (a) and (b) No, Sir. However, Government in the Ministry of Education and Social Welfare has taken a decision to recognise the 'Purva Madhyama' examination of the Bharatiya Vidya Bhavan as equivalent to Matriculation for the limited purpose of employment, as Sanskrit teachers. The question of considering it equivalent to Matriculation for the purpose of general employment in the Government had not been hitherto brought to the notice of the Department of Personnel & Administrative Reforms, but it will, however be examined now.